

(h) Integration of M.C.H., Family Planning and Health programmes would be done at all levels.

(i) There would be improved and more intensive training of the various personnel working in the Family Planning Programme.

**Application of Modern Management Techniques to Educational Administration**

150. SHRI NIHAR LASKAR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have considered the recommendations made by the UNESCO sponsored Seminar on the application of modern management technique to educational administration held in October, 1970 ; and

(b) if so, the extent to which these recommendations have been implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) No, Sir. The Report of the Seminar has not yet been received.

(b) Does not arise.

**Outstanding Arrears of Sugarcane Price**

151. PROF. S. L. SAKSENA : Will the Minister of AGRICULTURE be pleased to state :

(a) the total amount of arrears of sugarcane price still unpaid all over India on 31st March, 1971 and on 30th September, 1971 ;

(b) the total amount of arrears of sugarcane price still unpaid factory-wise in Uttar Pradesh as on 31st March, 1971 and 0th September, 1971; and

(c) when all arrears of sugarcane price is expected to be cleared and what steps Government are taking to achieve this without further delay ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) The All India position of arrears of cane price as on 31st March, 1971, and 30th September, 1971, is given below :

	(Figures in lakh Rs.)		
	Sugarcane purchased during		
	1970—71 season	1969—70 season	1968—69 season and earlier seasons
As on 31.3.1971	5821.62	338.16	141.43
As on 30.9.1971	1685.09	222.75	133.56

(b) A statement indicating the factorywise arrears of cane price in Uttar Pradesh is laid on the Table of the House. [*Placed in Library. See. No. LT—969/71*]

(c) The State Government have been advised from time to time to arrange for payment of cane dues by factories expeditiously and to take stringent measures against the defaulting factories including their prosecutions to enforce prompt payment of sugarcane price by them. Such of the State

Governments that have no provision in their enactment for recovery of arrears of cane price as arrears of land revenue have also been advised to consider making such provisions.

**Ceiling on Urban Property**

152. SHRI RAJA KULKARNI :  
SHNI MANORANJAN HAZRA :

Will the Minister of WORKS AND HOUSING be pleased to state :